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DR. K. L. SHRIMALI: The mines have been leased to Messrs. Jaipur Mining Corporation Limited.

SHRI H. C. DASAPPA: Is there any idea of giving them compensation for taking over these mines?

Dr. K. L. SHRTMAI.T- The whole matter is under the consideration of the Government.

SHM H,. C. DASAPPA: What is the extent of deposits there of copper?

Dr. K. L. SHRIMALI: It is expected that about 5,000 tons of copper may be expected from these mines.

SHRI MAHESWAR NAIK: What is the output of the mine?

MR. CHAIRMAN: 5,000 tons.

SHRI MAHESWAR NAIK: I want in respect of the market value.

DR. K. L. SHRIMALI: I cannot say. It has been found that the reserves of copper mine is of the order of 50 million tons with an average content of 1 per cent, copper but what would be the market value, I cannot say at present.

## DEATH OF A FLYING OFFICER IN AN AIR-CRASH

\*255. SHRI H. C. DASAPPA (ON BEHALF OF SHRI M. VALIULLA):

the Minister for DEFENCE be pleased to state:

- (a) whether it is a fact that Flying Officer D. K. Bhatnagar was killed in an Indian Air Force "Spitfire" which crashed on the 21st December 1954 at 12-30 hours five miles south-west of Kankinara;
- (b) when the Air Force authorities reached the place of accident; and
- (c) how many days after spotting the crashed aircraft the body of the Flying Officer was recovered?

MINISTER DEFENCE FOR ORGANISATION (SHRI MAHAVIR TYAGI): (a) Yes, Sir.

(b) At about 14-00 hours. However, immediately after the accident, the Officer Commanding, Engineer Depot, Kankinara, which was close by, rushed medical and rescue aids to the scene of accident.

to Questions

(c) Parts of the body of the Officer were recovered after 4 days.

SHRI H. C. DASAPPA: May I know the reason why, if the relief went only an hour and a half after the accident, it should have taken four days to recover the body?

SHRI MAHAVIR TYAGI: The ground there was too soft and the aircraft had dug itself to a depth of 20 to 25 feet down there. Excavation of the wreckage was immediately started but it was necessarily slow due to the inrush of sub-soil water and clayey nature of the soil in the crater and parts of the body could be recovered only after four days. The I.A.F, arranged for the funeral after the body was

SHRI H. C. DASAPPA: May I know. Sir, whether he was the only person who was in the aircraft?

SHRI MAHAVIR TYAGI: Yes, Sir.

## VISITORS TO THE RED FORT, DELHI

\*256. Shri H. C. DASAPPA BEHALF OF SHRI M. VALIULLA)!

the Minister for EDUCATION be pleased to

- (a) what is the average number of visitors to the Red Fort at Delhi annually; and
- (b) what was the gate money collected during 1954-55?

THE DEPUTY MINISTER FOR EDU-CATION (DR. MONO MOHAN DAS): (a) 4,78,863.

(b) Rs. 58,164.

SHRI H C. DASAPPA: May I know what exactly is this gate money?

DR. MONO MOHAN DAS: It is two annas per head per adult and one anna per child under the age of twelve.

SHRI H. C. DASAPPA: What is being done with this amount that is collected? Does it go towards the maintenance and upkeep of the' Red Fort or have they got any other use for this money?

DR. MONO MOHAN DAS: I think it goes to the Government exchequer, but I am not sure on this point.

SHRI H. C. DASAPPA: May I know what is the purpose of having this levy of two annas and one anna fees?

DR. MONO MOHAN DAS: Sir, if it is open for entry without any fee being charged, then undesirable elements may go there and create trouble.

PROP. G. RANGA: But in view of the fact that.....

SHRI S. N. MAZUMDAR: How can you check that even now?

MR. CHAIRMAN: As you know, he only means to restrict the flow.

SHRI H. C. DASAPPA: Why could not this be done merely by issuing permits, without charging any fee whatever?

DR. MONO MOHAN DAS: The hon. Member will kindly understand that the total number of visitors per year has gone up to 6,40,000 last year, that means that more than a thousand visit it per day. It is not possible to issue permits to individual visitors.

SHRI S. N. MAZUMDAR: But why issue permits and restrict people going and visiting this historical monument?

DR. MONO MOHAN DAS: It is not humanly possible.

SHRI S. N. MAZUMDAR: No, I am not asking for the issue of permits.

PROF. G. RANGA: Sir, we do not want offthe-bat answers to be given on the floor of\_ the House. What we would like to know is why Government thought it fit to impose or rather to continue this restriction of entry to this monument by continuing this imposition of a fee which was there in those days when the British were here and they were keeping a posse of their own soldiers there? Why is it that admission to this historical monument has not been made free as is the case with other monuments?

DR. MONO MOHAN DAS: I have already stated what is the opinion of the Government in this matter.

PROF. G. RANGA: But what is the answer to my question?

MR. CHAIRMAN: The answer, as far as I could gather, is that about six Iakh people are now visiting the place, which means about two thousands per day. And if you take off this fee of two annas, the number may become larger. That is what he has said.

SHRI S. N. MAZUMDAR: May I know whether this money is being utilised for the upkeep of this monument and for carrying out repairs and other works? Sir, he avoided an answer.

MR. CHAIRMAN: He does not know. He said possibly it is handed over to the exchequer and the repairs etc. are being done by the Archaeological Department of the Government.

SHRI H. C. DASAPPA: May I know whether the Government are maintaining any establishment there for the purpose of keeping the Red Fort in good condition; if so what is the expenditure thereon?

DR. MONO MOHAN DAS: There are twenty-four employees of the Archaeological Department who are engaged in looking after this monu-

ment and the average annual expenditure incurred by Government on the maintenance of the Red Fort is Rs. 30,000.

Oral Answers

PANDIT S. S. N. TANKHA: What will be the difficulty or inconvenience to which the Government will be put to if this restriction in the shape of the gate money is withdrawn and if more visitors are allowed to go and visit the

DR. MONO MOHAN DAS: It is only a suggestion for action.

DR. RAGHUBIR SINH: May I know how much expenditure Government incurs on the maintenance of the man who issues these receipts or slips after receiving the money? And secondly, how much does Government spend on the printing of the slips which are issued in return for the payment of two annas and one anna?

DR. MONO MOHAN DAS: I appreciate greatly the anxiety of the hon. Member to know these details, but I would request him to take a little more trouble and give me notice

## DISPLACED PERSONS SETTLED IN THE ANDAMANS

- •257. SHRI H. C. DASAPPA (ON BEHALF OF SHRI M. VALLIULLA): Will the Minister for HOME AFFAIRS be pleased to state:
- (a) the number of displaced persons so far settled in the Andaman Islands; and
- (b) the number of such persons who returned from these islands from the 1st January 1954?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) 4,816 persons (1,258 families).

(b) 72 persons (17 families).

SHRI H. C. DASAPPA: May I know whether each family is getting that much area of land that it ought to tet according to this scheme?

SHRI B. N. DATAR: Yes, according to this scheme each family is to be given five plus five acres, that is to say, ten acres.

to Ouestions

SHRI H. C. DASAPPA: Yes, but the question is whether each person is actually getting that much of land.

SHRI B. N. DATAR: I believe that they are getting only a little less than that and that is because the progress of the clearance is not so great. But they are in possession of a very large portion of this area.

SHRI H. C. DASAPPA: But is it not a fact that they are getting much less, because according to the Government's own report, for 1,012 families they have cleared only 8,500 acres.

SHRI B. N. DATAR: As I have just now explained, we have cleared about 8,000 acres up till now and we propose to clear another 12,000 acres and that is part of this scheme.

SHRI H. C. DASAPPA: In which part of the Andamans are they being settled? As we, know, there are three parts, i.e., the north,the middle and the south.

SHRI B. N. DATAR: This place is located in the neighbourhood of Port Blair in South Andamans. There is also another settlement in the middle of the Andamans.

SHRI H. C. DASAPPA: Have there not been repeated representations from the inhabitants of the Andamans that there is not enough space for them in the South Andamans where Port Blair is situated and that these settlers may be rehabilitated in the North or in the Middle Andamans?

SHRI B. N. DATAR: Some petitions have been received, but at I have already pointed out, the Government propose to clear about 20,000 acres and that process has been going on very fast and it is quite likely there will be no difficulty of the nature that the hon. Member anticipates.